

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3987
ANSWERED ON:24.08.2004
INCREASE IN RESERVATION QUOTA FOR STS IN BIHAR
Baitha Shri Kailash

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the number of persons belonging to scheduled Tribe has risen unprecedently in Bihar after inclusion of Tharu community in the list of Scheduled tribes;
- (b) if so, whether there is any proposal to increase the reservation quota for the Scheduled Tribes in proportion to their population;
- (c) if so, the details thereof; and
- (d) if not, the time by which the Union Government propose to take action in this direction?

Answer

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R.KYNDIAH):

- (a) The Tharu community has been notified as Scheduled Tribe in relation to the state vide the scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 2002 dated 7th January 2003. There has been no Census thereafter.
- (b) At present, there is no such proposal received by this Ministry.
- (c) Does not arise.
- (d) No time frame can be indicated at this stage.